



**NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/02/2017 AT
10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

**APPLICATION NUMBER :
PETITION NUMBER : CP/15/2016
NAME OF THE PETITIONER(S) : S.Shankar & 2 others
NAME OF THE RESPONDENT(S) : M/s Captain Media Private Limited &
21 others
UNDER SECTION : 397/398**

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1.	D. PERUMAN SARANYAN	For petitioners	
2.	K. S. Janarthanan	For Respondent for	

ORDER

Counsels representing both the parties are present and reported that the matter may likely to be settled between the parties and sought time for reporting the final outcome of the settlement talks. Time extended at request. Put up on **27.02.2017 at 10.30 A.M.**


(K. Anantha Padmanabha Swamy)
Member (Judicial)